

**IN THE HIGH COURT OF JHARKHAND, RANCHI**

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**Cr.M.P./664/2020**

S N SUBRAHMANYAN and Anr.

**VS**

THE STATE OF JHARKHAND THROUGH LABOUR ENFORCEMENT OFFICER

With

**Cr.M.P./612/2020**

S N SUBRAHMANYAN

**VS**

THE STATE OF JHARKHAND THROUGH LABOUR ENFORCEMENT OFFICER

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioners :- Mr. N.K. Pasari, Advocate

For the State :- APP

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**8/08.09.2021** These petitions have been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let these matters appear on 30.09.2021.

Interim order granted earlier in both the cases shall continue till the next date.

**( Sanjay Kumar Dwivedi, J)**

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